

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P (C) No.3833 of 2022

Debakar Behera

....

Petitioner

Mr. A.K. Mishra, Advocate

-versus-

State of Odisha and others

....

Opposite Parties

Mr.D.K.Mohanty,AGA

**CORAM:
THE CHIEF JUSTICE
JUSTICE CHITTARANJAN DASH**

**ORDER
22.09.2022**

Order No.

07.

1. Mr. Mishra seeks some more time to respond to the affidavit of the State.
2. The affidavit in response be filed before the next date.
3. List on 3rd November,2022.

(Dr. S. Muralidhar)
Chief Justice

(Chittaranjan Dash)
Judge